

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA No.395 of 2013 in**  
**Appeal No. 299 of 2013**

**Dated : 16<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**MIDC Marol Industries Association ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1**  
**Mr. J.J. Bhatt, Sr. Adv.**  
**Mr. Aditya Panda for R.2**

**ORDER**

**IA No.395 of 2013**  
**(Appl. for stay)**

We have heard the learned counsel for the Appellant for some time.

Post the I.A. for further hearing on **17.12.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/kt